# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 1108 TO BE ANSWERED ON 08.12.2023

## HEALTHCARE OF TRIBAL PEOPLE

### 1108. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has analysed and monitored the backwardness and healthcare of the tribal people which affects/influences their overall well-being and development;

(b) whether the Government proposes to revamp the existing tribal scheme in the country; and

(c) if so, the details thereof?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

# (DR. BHARATI PRAVIN PAWAR)

(a): There are various mechanisms and survey agencies which generate data on tribal healthcare on a periodic basis. Rural Health Statistics (RHS) provides details of infrastructure and human resource in tribal areas. National Family Health Survey (NFHS) provides details on major health indicators about maternal and child health among Scheduled Tribes. Census of India provides population and household details including Tribal areas. National Sample Survey provides household surveys on various socio-economic subjects.

The State-wise list of key indicators NFHS-5 may be extracted from below mentioned link:

http://rchiips.org/nfhs/districtfactsheet\_NFHS-5.shtml

(b) & (c): As announced by the Government of India in the Budget 2023-24, **Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN)** was launched by Hon'ble PM on 15<sup>th</sup> November,2023 during the Jan Jatiya Gaurav Divas in Kunthi district of State of Jharkhand. This mission covers PVTG identified States to improve the socio-economic conditions by saturating PVTG families and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities. Following are the revised norms for PVTG area applicable to MoHFW:

	Existing Norms	Revised Norms
MMUs	Provision of 4 MMUs per Tribal district.	10 MMUs per district in PVTG areas.
ANM	Provision of ANM in multipurpose centres in PVTG area.	Provision of ANM in multi-purpose centres to be built by MoTA.

#### Norms under NHM: